

Court Room no. 32

Today's Board of matters/ cases for consideration/ hearing

Date : 08/07/2020

Sr. No	Commercial Suit No.	Name of parties	Stage
1	157/2020	Union Bank of India Vs Sundra Tours and Travels	Order
2	136/2020	Mr. Sanjay Hasmukhbhai Shah Vs M/s. Satra Property Development Pvt Ltd	Order
3	107/2019	Maneklal Anandji Contractor Vs Jivan Meghji Gandhi	Arguments
4	118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	R/E
5	222/2020	Ms. Uma Kishore Dhandha Vs Saramai	Farming Issues
6	233/2019	Bank of Baroda Vs Mr. Kailash Premal Devikar	Draft Issues